

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/395/ (IB)/2017
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1)	A.R. KARUNAKARAN 9841061270	Counsel for Petr.	A. K. S. J.
----	--------------------------------	-------------------	-------------

ORDER

Counsel for the Petitioner is present and he wants time to propose the name of the IRP after seeking consent as per the procedure prescribed. Put up on 31.7.2017 at 10.30. A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)

PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)